




The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

SUBORDINATE CIVIL SERVICE. HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 2nd February 1937.

No. 1267-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased to empower Babu Brajamohan Patnaik, Sub-Deputy Magistrate in the district of Angul, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at

any time afterwards before the commencement of the enquiry or trial.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

OFFICE OF THE REVENUE DIVISIONAL OFFICER.

NOTIFICATION.

The 28th January 1937.

It is hereby notified that Raja Bahadur Sri Ramachandra Mardaraj Deo, who was

duly elected to the Orissa Legislative Assembly from the Kudala General Constituency under rule 43 (2) of the Orissa Legislative Assembly Electoral Rules, Part II, lodged with me his return of election expenses and his declarations on the 27th January 1937.

These may be inspected in the office of the undersigned at Chatrapur between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (Two only).

SAMUEL DAS,

Revenue Divisional Officer and Returning Officer, Kudala General Constituency of the Orissa Legislative Assembly.

DEPARTMENT OF HEALTH AND PRISONS SERVICES.

NOTIFICATIONS.

The 27th January 1937.

No. 1739-M.—Dr. Narayan Das Dutta, Civil Assistant Surgeon, and teacher of Materia Medica and Medical Jurisprudence, Orissa Medical School, was temporarily appointed teacher of Medicine and Pathology of the same school in addition to his duties from 29th November 1936 (afternoon) to 5th December 1936 (forenoon), vice Dr. A. P. Sinha deputed for post-graduate training in the Patna Medical College, with effect from the 1st December 1936.

The 27th January 1937.

No. 1740-M.—Dr. Kshetramohan Rai, Civil Assistant Surgeon, Jajpur Subdivision and hospital, is transferred to Orissa Medical School as teacher of Materia Medica and Medical Jurisprudence, with effect from the 5th December 1936 (forenoon), vice Dr. Annada Prasad Sinha deputed for post-graduate training.

The 27th January 1937.

No. 1741-M.—Dr. Dayanidhi Mishra, Civil Assistant Surgeon of Bhadrak Subdivision and hospital, is transferred to Jajpur Subdivision and hospital, with effect from the 4th December 1936 (forenoon), vice Dr. Kshetramohan Rai transferred to Orissa Medical School.

The 27th January 1937.

No. 1742-M.—Dr. Rajkishore Nanda, Civil Assistant Surgeon and teacher of Anatomy and Hygiene, Orissa Medical School, is transferred to Bhadrak Subdivision and hospital with effect from the 29th November 1936 (forenoon), vice Dr. Dayanidhi Mishra transferred to Jajpur Subdivision and hospital.

The 27th January 1937.

No. 1743-M.—Dr. G. C. Patnaik, temporary Civil Assistant Surgeon on supernume-

rary duty at the Cuttaek General Hospital, is appointed teacher of Anatomy and Hygiene of the Orissa Medical School, with effect from the 26th November 1936 (afternoon), vice Dr. Raj Kishore Nanda transferred to Bhadrak Subdivision and hospital.

The 27th January 1937.

No. 1744-M.—Dr. Mahendra Chandra Mishra, temporary Civil Assistant Surgeon, on his first appointment in the Provincial Medical Service of the province of Orissa, is posted to Nawapara Dispensary, with effect from the 29th November 1936 (afternoon), vice Dr. Sachindra Chandra Basu deputed for post-graduate training.

The 27th January 1937.

No. 1745-M.—Dr. Pakanati Venkata Jagannath Rao, temporary Civil Assistant Surgeon, on his first appointment in the Provincial Medical Service of the province of Orissa, is posted to Government Hospital, Parlakimedi, in the district of Ganjam, with effect from the 4th December 1936 (afternoon), vice Dr. S. Ram Das reverted to Madras.

The 27th January 1937.

No. 1746-M.—Dr. Shaik Bazley Rabbi, temporary Civil Assistant Surgeon, on his first appointment in the Provincial Medical Service of the Orissa Province, was posted on supernumerary duty in the Sambalpur Sadr Hospital, with effect from the 10th November 1936 (forenoon) to 11th November 1936 (afternoon).

The 27th January 1937.

No. 1747-M.—Dr. K. R. P. Chidambaram, Civil Assistant Surgeon of the Local Fund Hospital, Jeypore, was, on conversion of the post of Civil Assistant Surgeon of the Local Fund Hospital at Jeypore to that of a Sub-Assistant Surgeon and of the post of Sub-Assistant Surgeon of the Government Hospital, Koraput to that of a Civil Assistant Surgeon, transferred to the Government Hospital, Koraput, with effect from the 27th November 1936.

The 2nd February 1937.

No. 2307.—Dr. Banbehari Patnaik, M.B., D.P.H., School Medical Officer, Orissa, was granted leave for one month and twenty-three days on average pay with effect from the 31st October 1936 to the 23rd December 1936 under rules 289 and 291 of the Bihar and Orissa Service Code with permission to prefix to it the Puja holidays from 18th to 30th October 1936 and affix the Christmas and the New Year's day holidays from 24th December 1936 to 1st January 1937.

Certified that on the expiry of his leave on 23rd December 1936, on average pay for one month and twenty-three days, Dr. B. B.

Patnaik, School Medical Officer, Orissa, returned and rejoined his former post to which the compensatory allowance of Rs. 75 per month is attached and that he continued to incur the whole of the expense to meet which the allowance has been granted to him.

This cancels this office notification no. 13368, dated the 5th December 1936.

G. VERGHESE, LT.-COL., I.M.S.,
Director of Health and Prisons
Services, Orissa.

**OFFICE OF INSPECTOR-GENERAL OF
REGISTRATION.**

NOTIFICATIONS.

The 27th January 1937.

No. 243-Regn.—Sriman Narasinga Panda, Sub-Registrar of Chatrapur in the district of Ganjam, is granted leave on average pay for twenty-two days consisting of leave on average pay for seven days from the 4th to 10th and leave on average pay on medical certificate for fifteen days from 11th to 25th January 1937 under the Fundamental Rules.

The 29th January 1937.

No. 253-Regn.—Babu Chandra Sekhar De, Relieving Sub-Registrar, attached to the Sadr Registration office, Balasore, is appointed to act as Sub-Registrar of Jellasore, vice Babu Prasanna Kumar Pujari, Sub-Registrar, appointed to act as District Sub-Registrar, Balasore or until further orders.

A. F. W. DIXON,
Inspector-General of Registration.

**ELECTION OF PANCHAYAT BOARD
MEMBER.**

NOTIFICATION.

The 29th January 1937.

Under rules published in G. O. no. 583 L. and M., dated 13th February 1932, for the election of President, it is hereby notified that Sriman Bhagirathi Behara Mahasayo has been declared elected as the President of the Panchayat Board, Bellgunta.

ଗଙ୍ଗୁଦୁସୁରୁ ପାତ୍ର ।
Sd. GANGU DUSURU PATRA,
Temporary President.